

COMMONWEALTH IMMIGRANTS

*371. SHRI P. ABRAHAM : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the United Kingdom has decided to impose strict restrictions on immigrants of Commonwealth countries; and

(b) if so, how such restrictions affect Indian immigrants ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) :

(a) Yes, Sir.

(b) This is not known as the new measures have not been announced by the British Government as yet.

EXHIBITION AT DURGAPUR

*372. SHRI NIREN GHOSH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of stalls rented out by the various public undertakings and Ministries of the Government of India in the Exhibition organised by the Congress Party at Durgapur on the occasion of its annual session; and

(b) the total amount given to the exhibition authorities in this regard ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) :

(a) and (b) The information is being collected and will be laid on the Table of the House in due course.

INDIAN MISSIONS ABROAD

*373. SHRI M. C. SHAH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have completed the inspection of the Indian Missions abroad; and

(b) if so, what are the important findings ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON) (a) 1^ Missions out of 111 resident Missions have so far been inspected by the Foreign Service Inspectors.

(b) The Inspectorate is an internal administrative agency set up for the purpose of visiting our Missions periodically for an overall administrative and organisational review. Their reports range over staff requirements, allowances, house rent ceilings, purchase of buildings etc. Suitable follow-up action is taken by Government on their recommendations,

U.N. PEACE KEEPING FUND

*374. SHRI N. SRI RAMA REDDY : Will the Minister of EXTERNAL AFFAIRS be pleased to state the response to the appeal issued by the Secretary-General, United Nations, in the matter of voluntary contributions from member-countries to the United Nations Peace Keeping Fund ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON) : The UN Secretary-General had made no formal appeal for voluntary contributions, though he told the General Assembly that it was his impression that there was general agreement that voluntary contributions could resolve the UN financial crisis. The idea of voluntary contributions, which was one of the elements in the proposal first outlined by the Afro-Asian Group, was not formally presented to the Assembly because of objections to the proposal as a whole from certain quarters made known in informal talks.

ABSORPTION OF PART-TIME WORKERS IN
REGULAR CADRE

*375. SHRI P. K. KUMARAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any provision for absorbing part-time class IV employees, who are regularly employed by the P. & T. Department during peak hours of work, into the regular cadre; and